

Import of Edible Oils

*672. SHRI MOHANLAL PATEL : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether oil seeds are being imported; if so, the quantity of oil seeds imported during the year 1982 and of which quantity; and

(b) if not, whether Government will consider to import oil seeds for our crushing mills and export oil cakes ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD) : (a) No, Sir. During 1982 also oilseeds were not imported on Government account.

(b) There is no such proposal under consideration by Government at present.

Nomination of Super Bazar Shareholders as Members of Managing Committee

*673. SHRI J. S. PATIL : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether it is a fact that Delhi's Super Bazar, is registered with the Registrar of Co-operative Societies Delhi and section 39, sub-section (9) (a) of the Co-operative Societies Act forbids more than three Government nominees and yet, since its inception not a single shareholder has been a member of its Managing Committee and all members have been Government nominees ;

(b) what are the particulars of non-official members and their political affiliations, if any, and specific reasons of their being so appointed ;

(c) since when each one of them continues to be there ;

(d) the reason why even a single meeting of Super Bazar shareholders has not been called since its inception; and

(e) will such a meeting of shareholders be called soon ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD) : (a) to (e) The Cooperative Store Ltd., (Super Bazar), Delhi, was registered under the Bombay Cooperative Societies Act, 1925 as extended to Delhi. This has now been replaced by the Delhi Cooperative Societies Act, 1972. The Act enables Government to nominate not more than three members. But the bye laws of the Cooperative store specifically provide that until the store raises share capital from its members to match the share capital contributed by the Government, 9 members of the Managing Committee including the President and Vice President shall be nominated by the Government. Accordingly 9 members are being nominated by the Government on the Managing Committee.

2. The particulars of existing non-official members and reasons of their being so appointed are as under :—

(1) Shri Amar Nath Chawla (Since 6.11.1982)

(2) Shri Arjan Dass (Since 29.6.1980)

(3) Shri Kunwar Ram, M.P. (Lok Sabha) (Since 6.11.1982).

The selection is being made by Government taking into account all relevant aspects.

3. The reasons for not calling for a meeting of the Super Bazar shareholders are that the bye-laws of the Cooperative store Ltd., provide for Representative General Body meeting, because of the large individual membership. Draft rules for convening a Representative General Body meeting are under consideration of the Managing Committee.

Agricultural Prices Commission

*674. SHRI NAVIN RAVANI : Will the Minister of AGRICULTURE be pleased to state :